

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/13(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	AAROHA GREENTECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES KOLKATA
UNDER SECTION	SEC 252 (1)

Appearance VC and Physical (Hybrid) Mode

ORDER

1. We are not able to hear the representative of the Appellant who appearing virtually because of technical glitch at his end.
2. Therefore, matter is adjourned to **17.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**